

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **20.09.2022** at **12.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF
MAIN PETITION NUMBER

: Swastik Spinners India Pvt Ltd
: CP/288/IB/2018

(IA/MA) APPLICATION NUMBERS


MA/3(CHE)/2022

ORDER

No representation for both the parties.

This matter was de-reserved on 13.09.2022 and thereafter coming
up for today.

List the matter on **14.11.2022** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR


[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)